

Name of Corporate Debtor : Viceroy Bangalore Hotels Private Limited		Annexure 7		Date of Commencement of CIRP : 05 August 2022		(Version 9: updated as on 18 May 2023)							
List of Operational Creditors (Government Dues)													
SI No.	Details of the claimant		Details of claim received		Details of claim Admitted			Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting Share in COC if applicable
1	Bengaluru City Customs Commissionerate, Inland Container Depot	Customs, Bengaluru	10 Oct 2022	6,066,363	6,066,363	Customs Duty - 0930011086	No	-	-	-	-	-	NA
				3,644,293	3,644,293	Customs Duty - 0930011170		-	-	-	-	NA	
				12,074,860	12,074,860	Customs Duty - 0930011229		-	12,074,860	-	-	-	Note 1
2	Assistant Commissioner of Commercial Taxes LGSTO-20	Commercial Taxes, Bengaluru	09 Nov 2022	9,342,599	7,563,837	GST claim	No	-	-	-	-	1,778,762	NA
Total				31,128,115	29,349,353			-	12,074,860	-	-	1,778,762	

Note 1: Statutory claims admitted on contingent basis -These claims have been received from the Customs department towards import duty saved on EPCG license availed by the Corporate Debtor. On review of information available with the Corporate Debtor, the expiry date for fulfilment of export obligation under EPCG license no. 0930011229 12 Jun 2023. It is understood that the entire export obligation under the respective licenses is pending to be fulfilled. As such, this claim has currently been admitted on contingent basis as the liability has not crystallised and subsequently upon the date of expiry of the EPCG license or the date of distribution, whichever is earlier, the status of the claim would be re-assessed. Distribution will depend on the crystallisation of liability at that time.